

**Government of Jammu and Kashmir,
Civil Secretariat, Revenue Department.**

Notification

Jammu, the 7th December, 2017

SRO 497.- In exercise of the powers conferred by clause (b) of Section 3 of the Jammu and Kashmir Grant of Permanent Resident Certificate (procedure) Act, 1963 (Act No.XIII of 1963), and in Supersession of all previous Notifications issued in this behalf, the Government hereby appoint the following officers to be the Competent Authority for the purpose of the said Act, within the territorial jurisdiction as shown against each:-

S.N	Name & designation of the Officer	Jurisdiction
1	Sh. Paramjeet Singh, KAS Sub-Divisional Magistrate Marh	Tehsil Marh
2	Sh.Jasmeet Singh, KAS Sub-Divisional Magistrate, Chowki Choura	Tehsil Chowki Choura

By order of the Government of Jammu and Kashmir

Sd/

(Shahid Anayatullah) IAS

Commissioner /Secretary to Government,
Revenue Department

No: - Rev/LB/09/2017

Dated: - 07 -12- 2017

Copy to the:-

1. Financial Commissioner, Revenue, J&K, Jammu.
2. Commissioner/Secretary to Government, General Administration Deptt.
3. Divisional Commissioner, Jammu.
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs (with 7 copies).
5. Deputy Commissioner, Jammu.
6. Director, Archives, Archaeology & Museums, J&K
7. Manager Government Press, Srinagar for publication in the Govt. Gazette.
8. OSD to Revenue for information of the Honble Minister
9. Special Assistsnt to (MOS) Revenue for information of the Hon'ble Minister
10. Pvt. Secretary to Commssioner/Secretary to Government, Revenue Deptt.
11. I/C Website Revenue Department.
12. Notification / Stock file.

(Manzoor Ahmad Parray)

Under Secretary to Government
Revenue Department